

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:2552

ANSWERED ON:16.03.2007

RURAL ELECTRIFICATION

Baitha Shri Kailash;Barman Shri Hiten;Bose Shri Subrata;Singh Shri Chandrabhan Bhaiya;Singh Shri Prabhunath

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

(a) whether a number of proposals have been received by the Union Government from the State Governments for electrification of tribal villages and villages located in inaccessible areas including forest areas through non-conventional energy sources during the year 2006-07;

(b) if so, the details thereof, State-wise;

(c) the number of such proposals accorded sanction and the number out of them still pending for approval, State-wise;

(d) the total funds released by the Union Government for the purpose during the said period, State-wise; and

(e) the time by which the remaining proposals are likely to be cleared?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR)

(a),(b)&(c): Under the Remote Village Electrification (RVE) Programme, proposals are received from the State Governments, for financial support for electrification through non-conventional energy sources of duly identified remote un-electrified census villages and un-electrified hamlets of electrified census villages which may include tribal villages as well as villages located in the forest areas. Proposals are sanctioned once they are complete in all respects and are in conformity with the provisions of the RVE Programme, subject to budget provisions. The State-wise details of such proposals received and sanctioned during 2006-07 are given in Table-I. No eligible proposal is currently pending with the Ministry for approval.

(d): State-wise details of funds released under the RVE Programme during 2006-07 are given in Table-II.

(e): Does not arise.

Table-I

Table-I referred to in Reply to parts (a), (b) and (c) of the Lok Sabha Unstarred Question No.2552

State-wise details of proposals received and sanctioned for electrification of villages / hamlets during the year 2006-07

S. No. Statre      Proposals received      proposals sanctioned  
(no. of villages/hamlets)      (no of villages/hamlets)

1. Assam	429	429
2. Chhatisgarh	43	43
3. Haryana	149	149
4. Jharkhand	108	108
5. Madhya Pradesh	100	100
6. Maharashtra	94	94
7. Manipur	14	14
8. Meghalaya	70	70
9. Nagaland	3	3
10. Orissa	197	197
11. Rajasthan	73	73
12. Uttaranchal	119	119

Table-II

Table-II referred to in Reply to part (d) of the Lok Sabha Unstarred Question no.2552

State-wise details of funds released under the RVE Programme during the Year 2006-07  
(as on 12-3-2007)

S. No.	States	Funds released(Rs.)
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1.	Assam	1,45,43,500/-
2.	Manipur	5,35,59,290/-
3.	Arunachal Pradesh	1,56,28,700/-
4.	Meghalaya	85,72,166/-
5.	Tripura	3,52,07,326/-
6.	West Bengal	13,66,26,057/-
7.	Haryana	64,09,770/-
8.	Uttaranchal	3,46,63,655/-
9.	Kerala	1,61,000/-
10.	Madhya Pradesh	1,27,21,650/-
11.	Maharashtra	1,26,86,400/-
12.	Nagaland	17,34,000/-
13.	Orissa	4,46,27,000/-
14.	Chhatisgarh	3,63,00,000/-
15.	Jharkhand	2,62,00,000/-